

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 66 of 2011

Dated: 19th – January, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Madhya Pradesh Poorv Kshetra
Vidyut Vitran Co. Ltd. & Ors. Appellant
(s)**

Versus

**Madhya Pradesh Electricity
Regulatory Commission Respondent (s)**

Counsel for the Appellant (s) : Mr. M.G.Ramachandran & Ms.
Sneha Venkataramani

Counsel for the Respondent (s) : Mr. Anurag Sharma for R-1
Ms. Sampada Narang for R-2

ORDER

Mr. M.G. Ramachandran, learned advocate appearing for the appellant and Ms. Sampada Narang, learned advocate appearing for respondent no. 2 make their respective arguments. Mr. Anurag Sharma, learned advocate for respondent no. 1 requests for time to file written submissions. Time is allowed. We fix the matter for further hearing on 1st February, 2012.

**(V.J. Talwar)
Technical Member
Ss/rkt**

**(Justice P.S. Datta)
Judicial Member**

